

mass rapid transit systems in the metropolitan cities in the country ;

(b) if so, what are the recommendations of the RRC;

(c) whether it is also a fact that the RRC recommended underground and elevated railway system for all the metropolitan cities; and

(d) what steps are taken or proposed to be taken to consider the recommendations of RRC, particularly in the metropolitan city of Maharashtra ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFAR SHARIEF) : (a) Yes, Sir.

(b) The recommendations of the Railway Reforms Committee in this regard are as under:—

(i) The construction of underground metros is highly complicated and require engineering sophistication. While the Indian Railway may make a beginning with IRCON, a full-fledged organisation which may be called the Indian Railway Metropolitan Construction Corporation (IRMCC) would finally need to be set up under the Ministry of Railways for this purpose.

(ii) This Company should be entrusted with the construction of surface, underground, elevated and light rapid transit systems on rail and road for metropolitan cities and cities on the move.

(c) Yes, Sir.

(d) The recommendations are being examined by this Ministry and other concerned Ministries.

Repairing of Bogies Damaged in Accidents

726. PROF. SAIF-UD-DIN SOZ : Will the Minister of RAILWAYS be pleased to state :

(a) the total amount of money lost to the Ministry of Railways through rail accidents for a period of one year closing on 29th February, 1984;

(b) value of bogies etc. not recoverable i.e. totally damaged;

(c) value of bogies etc. that can be repaired and made useable; and

(d) time within which a damaged train is set in order normally ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) During one year period viz. January to December 1983, the cost of damage to railway property has been estimated as Rs. 6.42 crores on account of railway accidents.

(b) and (c) Separate figures of loss incurred by Railways due to totally damaged vehicles and those which are partially damaged and therefore repairable, are not maintained.

(d) The time taken to repair a damaged vehicle is dependent on the severity of the accident and the extent of damage to them.

Motor Accidents Tribunals in Delhi

727. SHRI K. MAYATHEVAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of Motor Accidents Tribunals stipulated to function as on date in Delhi;

(b) whether all of them have presiding officers and are functioning; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) Four.

(b) As on date all the Presiding Officers are functioning.

(c) Does not arise.

Talks Held with Romanian Foreign Minister

728. SHRI NIREN GHOSH : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) the outcome of talks held with the Romanian Foreign Minister on the possibilities of Indo-Romanian Collaboration; and

(b) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) ;

(a) and (b) In talks with the Romanian Foreign Minister, a broad review of Indo-Romanian economic relations was also made. Government of India is keen to expand cooperation in the economic sphere with Romania wherever possible and to mutual benefit.

Railway Accidents During January-February, 1984

729. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) How many accidents have taken place in Indian Railways during the months of January and February, 1984;

(b) what are the details thereof;

(c) how many persons died in these railway accidents;

(d) what are the causes of these accidents; and

(e) the amount paid to the nearest relatives of the persons who died in these accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) :

(a) During the period 1.1.84 to 15.2.84 there were 91 consequential train accidents on the Indian Railways.

(b) Of these accidents 7 were collisions, 70 derailments, 12 level crossing accidents and 2 fires in trains.

(c) In these accidents 74 persons lost their lives.

(d) The causes of these accidents are as under :

<i>Causes</i>	<i>No. of accidents</i>
(i) Failure of Railway Staff	30
(ii) Failure of persons other than Railway Staff.	11
(iii) Mechanical defect	10
(iv) Track defect	2
(v) <i>Sabotage</i>	2
(vi) Accidental in nature	6
(vii) Causes not finalised	30

(c) No compensation has been paid so far. However, a sum of Rs. 15,000/- has been paid as ex-gratia relief to next of kin of those killed in train accident during 1.1.84 to 15.2.84.

Rise in Child Deaths Due to Malnutrition

730. DR. VASANT KUMAR PANDIT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the number of Child death in India due to malnutri-